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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 218/2017 with **TP No. 145/397-398/NCLT/AHM/2016 (New)**
CP No. 60/397-398/CLB/MB/2015 (Old)

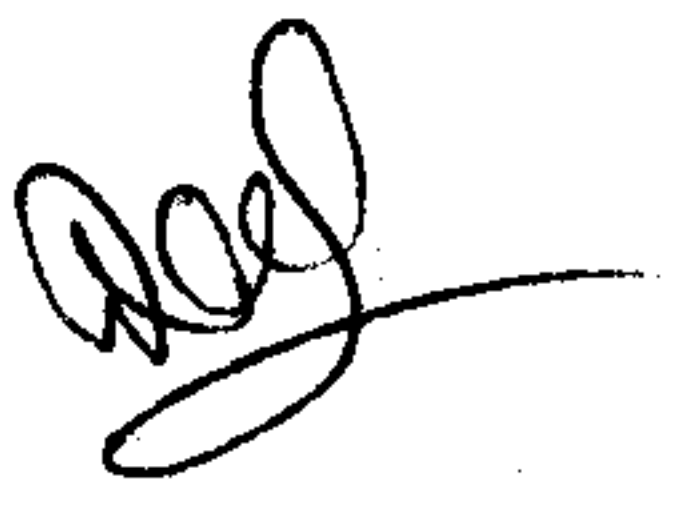

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.08.2017**

Name of the Company: Ramesh Chand Jain
V/s.
Chand Prabhu Homes Pvt Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ASHISH DOSHI	PCS	Resy 1 to 6	
2.	HARSHVARDHAN	Adv	32 to 37 Petitioner	

ORDER

Learned Advocate Mr. Harshvardhan Topre i/b Surange & Co. present for Original Petitioner. Learned PCS Mr. Ashish Doshi present for Original Respondents no. 1 to 6, 32 -37.

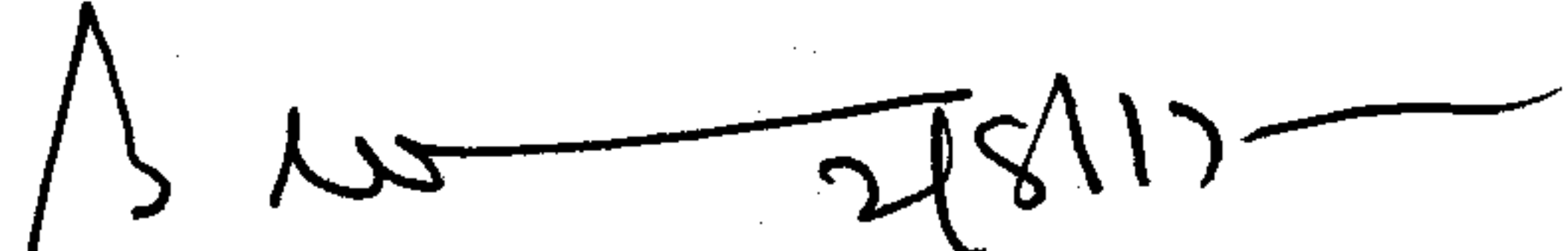
IA 218/2017 is filed by original petitioner to receive English translation of certain Annexures of the petition which are in hindi.

Respondent PCS reported that English translation copies of the documents in hindi can be received.

Hence IA 218/2017 is allowed.

Respondents are directed to file English translation of the documents that are filed with reply in hindi within two weeks after serving copy in advance to the petitioner.

List the matter on 14.09.2017 for final hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 2nd day of August, 2017.